

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/865/2021

This the 03rd day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Khurshid Ahmad Lone, aged 23 years, S/o Abdul Ahad Lone, R/o Madar Bandipora.

.....Applicant

(Advocate:- Mr. Bhat Fayaz Ahmad-**Not Present**)

Versus

1. Commissioner/Secretary to Government Horticulture Department, Civil Secretariat, Srinagar/Jammu.
2. Director, Horticulture, Srinagar.
3. Chief Horticulture Officer, Bandipora.
4. Horticulture Development Officer, Fruit Plant Nursery Bandipora.

.....Respondents

(Advocate: Mr. Amit Gupta, Additional Advocate General)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference today.

2. On the last dates also i.e., 25.02.2021 and 01.03.2021, nobody had joined the video conference on behalf of the applicant and the case was listed for appearance of applicant today i.e., 03.03.2021. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicant.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**